

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY

APPLICATION NUMBER : :

PETITION NUMBER : TCP/416/ (IB)/2017

NAME OF THE PETITIONER(S) : NILESH MODI

NAME OF THE RESPONDENT(S) : KRUGER METAL & MELTERS PVT LTD

UNDER SECTION : 433 ( e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

**ORDER**

Counsel for petitioner present. No representation on behalf of the respondents. The Registry is directed to send notice to the respondent. Counsel for petitioner is also directed to cause private notice to the respondents for their appearance and send a copy of the petition alongwith the notice and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Further, counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on 05.07.2017 at 2.30 P.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)